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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>CCP(CO.) 15/2014</u>

MR. ATUL NATH ..... Petitioner

Through Mr.Saurabh Kalia and Mr.Harshit Agarwal, Advs.

versus

ASHOK MANUFACTURING

COMPANY PRIVATE LIMITED & ORS. ..... Respondents

Through Mr. Rohan Malik, Adv.

+ **CO.A(SB) 33/2014 and CA No. 1490/2014** 

ASHOK MANUFACTURING PVT LTD. ANR ..... Appellant

Through Mr. Rohan Malik, Adv.

versus

ATUL NATH & ORS ..... Respondents

Through Mr.Saurabh Kalia and Mr.Harshit

Agarwal, Advs.

+ CO.A(SB) 28/2015 and CA No.1381-82/2015

ASHOK MANUFACTURING PVT. LTD & ANR..... Appellants

Through Mr. Rohan Malik, Adv.

versus

MR. ATUL NATH & ORS. ..... Respondents

Through Mr.Saurabh Kalia and Mr.Harshit

Agarwal, Advs.

**CORAM:** 

HON'BLE MR. JUSTICE JAYANT NATH

ORDER 25.04.2018

**25** 

At joint request, adjourned to 05.09.2018.

JAYANT NATH, J

**APRIL 25, 2018/rb** 

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